

National Company Law Tribunal

Allahabad Bench

CP NO. 90/ALD/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.01.2018

NAME OF THE COMPANY: Refrac Consultants & Securities Pvt Ltd

SECTION OF THE COMPANIES ACT/I & B CODE: 397/398 of the Companies Act of 1956

Sl. NO.	Name	Designation	Representation	Signature
1.	Devi Prasad Tripathi	Advocate	for petitioner	
2.	Mukesh Kumar Jha	Respondent		

CP NO.90/ALD/2016

Sh. Devi Prasad Tripathi, Advocate for the petitioner. Sh. Mukesh Kumar Jha, Advocate for the respondent. Sh. Shahid Kazmi, Ld. Observer also present. He already submitted his report. The counsel for the petitioner seeks liberty to offer their comments in respect of the report as submitted by the Ld. Observer. Hence, the liberty is granted to counsel for both the parties.

The matter to be listed on 7<sup>th</sup> February, 2018.

Dated:12.01.2018

Typed by:  
Kavya Prakash Srivastava  
(Stenographer)

H.P. Chaturvedi,  
Member (Judicial)